

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:3538
ANSWERED ON:01.12.2010
NATIONAL COAL WAGE AGREEMENT
Ju Dev Shri Dilip Singh

Will the Minister of COAL be pleased to state:

- (a) whether the employees of South Eastern Coalfields Ltd. (SECL), Bilaspur have recently demonstrated against the National Coal Wage Agreement-VIII;
- (b) if so, the details thereof; and
- (c) the demands raised by these employees and the details of demands agreed upon by the Management so far?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL AND THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

(a) to (c) : No, Sir. However, the members of Koyla Khan Karmachari Sangarsh Samiti (KKKSS) and Koyla Udhog Kamgar Sangathan (KUKS) have opposed the National Coal Wage Agreement-VIII (NCWA-VIII), demanding higher pay, perks and performance related pay. The members of KKKSS and KUKS are nevertheless also availing the benefits of pay, allowances and other facilities given in NCWA-VIII.